## Twelfth Loksabha

Session: 2 Date: 06-07-1998

Participants: Joshi Dr. Murli Manohar

>

title: Election of six members from Lok Sabha to the Court of Aligarh Muslim University.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY {DR. MURLI MANOHAR JOSHI): Sir, I beg to move:

'That in pursuance of sub-clause {xxiv} of clause (1) of "tatutes 14 of the Statutes of Aligarh Muslim University, ;he Members of this House do proceed to elect, in such manner as the Speaker may direct, six Members from among themselves to serve as Members of the Court of Aligarh Muslim University, subject to other provisions of the Statutes. The members so elected shall not be the empioyees of the University."

MR. SPEAKER: The question is:

"That in pursuance of sub-clause {xxiv} of clause (1) of Statutes 14 of the Statutes of Aligarh Muslim University, the Members of this House do proceed to elect, in such manner as the Speaker may direct, six Members from among themselves to serve as members of the Court of Aligarh Muslim University, subject to other provisions of the Statutes. The members so elected shall not be the employees of the University."

The motion was adopted.

[English]

(Interruptions)

SHRI AJIT JOGI (RAIGARH): Sir, I have given a notice about the price rise.

Mr. Speaker, Sir, the prices of potato, onion and tomato are sky rocketting ...(Interruptions) You may be aware of the rates of potato, onion and tomato ...(Interruptions)

[English]

Mr. SPEAKER: Shri Ajit Jogi, please sit down. Now, I have called Shri Prabhunath Singh to raise his issue. I will allow you also.

(Interruptions)

Mr. SPEAKER: Hon. Members, please understand. There are as many as 35 Members in the list who have

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given notices to raise their issues during todays 'Zero Hour'. I will allow all of them, one by one.

[Translation]

SHRI AJIT JOG!: Mr. Speaker, Sir, this is very important issue ....(Interruptions)

[English]

MR. SPEAKER: i have called the name of Shri Prabhunath Singh. Let him speak.

(interruptions) [Translation]

SHRIMATI SURYAKANTA PATIL (HINGOLI): Mr, Speaker, Sir, common man survive with chapati and salt but prices of salt have also increased...(*Interruptions*)

[English]

Mr. SPEAKER: Nothing will go on record except what Shri Prabhunath Singh says.

(Interruptions) [Translations]

SHRI PRABHUNATH SINGH (MAHARAJGANJ): Mr, Speaker, Sir the situation in Bihar is discussed in the House every other day ...(*Interruptions*)

SHRIMATI SURYAKANTA PATIL: Mr. Speaker, Sir, due to price rise... (*Interruptions*) [English]

Mr. SPEAKER: Nothing will go on record. (Interruptions)\*

Mr. SPEAKER: I will call you, please take your seat, I will allow you also, please take your seat.

(Interruptions)

MR. SPEAKER: Shri Prabhunath Singh, if you are noi going to make your submission, I will call the next Member.

"Not Recorded.

(Interruptions)

MR. SPEAKER: Please understand, I will allow ail the Members. Please take your seat. Madam, the Leader of the Opposition is on his legs. Please take your seat,

SHRI SHARAD PAWAR (BARAMATi): Shrimati Suryakanta Patil would like to raise an important issue which concerns everybody in the country, that is, rise in prices. Our request is, please give her an opportunity to say what exactly she wants to say. We have no objection if immediately afterwards you call other Members.

Mr. SPEAKER: immediately after Shri Prabhunath Singh, I will call her.

[Translation]

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